## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Srinagar)

Subject: One Day workshop on the topic "Gender Sensitization- Breaking Barriers and Addressing Issues" at State Judicial Academy on Saturday, December 04, 2021.

## ORDER

No: 178 of 2021/RG

Dated:02.12.2021

The Members of Gender Sensitization and Internal Complaints Committee (GSICC) for Jammu wing of the High Court and also the Members of Gender Sensitization and Local Complaints Committees (GSLCC) for Subordinate Courts of districts Jammu, Samba, Kathua, Udhampur and Reasi are nominated for participating in the subject workshop scheduled on Saturday, 04<sup>th</sup> December 2021.

By Order.

(Jawad Ahmed) Registrar General

Dated: 02.12.2021

Copy of above forwarded to the:

Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, 1.

Secretary to Hon'ble Mr. Justice 2. ..... for information of their Lordships.

Director, J&K Judicial Academy, Jammu. 3.

4. Member Secretary, J&K Legal Services Authority, Jammu.

.....for information.

- 5. Principal District Judges Jammu, Samba, Kathua, Udhampur and Reasi with the request to inform the members of their respective GSLCCs to participate in the subject Workshop on the scheduled date.
- Principal District Judges Rajouri, Poonch, Doda (Bhaderwah), Kishtwar and Ramban with the request to nominate 3 members of their respective GSLCCs to participate in the subject Workshop on the scheduled date and remaining members to participate
- 7. Principal District Judge Leh for information and with the request to ensure participation of members of GSLCCs of District Leh in the subject workshop through
- 8. CPC, eCourts, High Court of J&K an Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 9. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.